

**Indian Road Transport Congress at  
Siintiniket it, Calcutta**

\*483. SHRI LAISHMANA MAHAPATRO: Will the MINISTER OF SHIPPING AND TRANSPORT be pleased to state what action Government have taken on the resolutions adopted at the 31st Session of the Indian Road Transport Congress held recently at Santiniketan, Calcutta?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHANDRAM): Government are not aware of any Indian Road Transport Congress. Presumably the reference is to the Indian Roads Congress which held its 38th Session at Calcutta in December 1977. No resolution or recommendations have, however, been received from them so far.

**Production target of the Hindustan Photo  
Films Manufacturing Company Ltd.**

\*484. SHRI PRAKASH MEHROTRA:  
SHRI SAWAISINGH  
SISODIA: SHRIMATI  
HAMIDA HABIB  
BULLAH:

Will the Minister of INDUSTRY be pleased to state:

(a) what is the production capacity of the Hindustan Photo Films Manufacturing Company Ltd.;

(b) what was the target of production fixed for the year 1977-78; and

(c) whether the production target for 1977-78 has been reached?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The installed capacity of the company is 61.5 lakhs sq. m. per annum.

(b) and (c) Having attained a production of 84.23 lakhs sq. m. upto the end of February 1978, the company

is likely to achieve its target of 82.92 lakhs sq. m. in 1977-78.

**Repatriation of profits by the foreign  
companies**

\*485. SHRI INDRADEEP SINHA:  
SHRI LAKSHMANA  
MAHAPATRO: SHRI  
BHUPESH GUPTA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration to ban the repatriation of profits earned by the foreign companies through the utilisation of unauthorised capacity;

(b) what is the estimated amount of excess profits made through such unauthorised production during the last three years;

(c) whether Government propose to take any steps to check unauthorised expansion of foreign owned companies in India; and

(d) if so, what are the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (d) A statement is laid on the Table of the House.

**Statement**

Government is considering ways and means of curbing unauthorised excess production of licensed undertakings including foreign companies. Curbing unauthorised excess production would automatically prevent generation of additional profits through unauthorised excess production.

It is difficult to correlate exactly the remittance of dividends by foreign companies with unauthorised excess production in a particular

j-Previously Starred Question 395, transferred from the 13th March, 1978.